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In addition to the above, the State of Haryana also has 62.5 MW share in Unit No. 2, 3 and 4 (3x62.5 MW) of Indraprastha Thermal Power Station in Delhi of M/s Indraprastha Power Generation Co. Ltd. (IPGENCO) which generated 953.34 MU during 2007-08. Further, generation of power from Faridabad Gas Based Power Station of NTPC which is fully dedicated to the State of Haryana, was 2,658 MU during 2007-08.

## Reforms in teachers education and examination system

\*550. SHRI A. VIJAYARAGHAVAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the National Curriculum framework (NCF) contains any reforms pertaining to teacher education and examination system in school education of the country;

(b) if so, the details thereof including the status of the above;

(c) the details of school education boards that have adopted the above reforms, Statewise, as on date;

(d) whether steps would be taken to implement the proposal of NCF on teacher education in all the schools;

(e) if so, the details thereof; and

(t) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) National Curriculum Framework (NCF), 2005 stresses the need to reformulate and strengthen teacher education programmes, (a) to enable teachers to be encouraging, supportive and human facilitators in teaching learning situation, (b) to place thrust on the active involvement of learners in the process of knowledge construction, (c) to emphasise the centrality of language proficiency in teacher education and an integrated model of teacher » education for strengthening professionalisation of teachers, and (d) to make in-service education a catalyst for change in school practices.

Further, NCF-2005 has recommended the following for reducing stress and enhancing success in examinations:

(i) To shift away from content-based testing to problem solving skills and understanding. The prevailing typology of questions asked needs a radical change,

(ii) To shift towards shorter examinations,

- (iii) An examination with a 'flexible time limit', and
- (iv) Setting up of a single nodal agency for coordinating the design and conduct of entrance examinations.

(c) Apart from Central Board of Secondary Education (CBSE) and Council of Indian School Certificate Examination (CISCE), School Education Board of States of Assam, Andhra Pradesh, Haryana, Madhya Pradesh, Meghalaya, Mizoram, Orissa, Punjab, Rajasthan and West Bengal are some of the Boards that have undertaken some of the examination reforms as recommended by NCF-2005.

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(d) to (f) The recommendations that are applicable; to pre-service teacher education are meant for the pre-service teacher training institutions, whereas those pertaining to in-service teacher education are expected to be implemented by the i.uite/Union Territory Governments for teachers of all schools, as part of the implementation of NCF-2005.

## Foreign capital investment is power sector

## †\*551. DR. MURLI MANOHAR JOSHI: SHRI RAM JETHMALANI:

Will the Minister of POWER be pleased to state:

(a) whether it is a fact that there is a need for foreign capital investment in the power generation sector in the country;

(b) if so, the amount of foreign capital invested in this sector during 2005-06, 2006-07 and 2007-08;

(c) whether it is also a fact that there has been a gap between such investments approved and investments actually made during those years; and

(d) if so, how much this gap was during each of those years and the rate of dividend being assessed in the country on such investments?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) and (b) In view of the unprecedented capacity addition programme of 78,577 MW during the 11th Plan, foreign capital investment is welcome in the power generation sector in the country.

According to information available with the Department of Industrial Policy and Promotion (DIPP), which maintains the data on FDI, the quantum of FDJ inflows in the power sector during~the past three financial years are as follows:—

Year	Amount of FDI inflows (Rs. crore)-
2005-06 (April—March)	386
2006-07 (April—March)	713
2007-08 (April—Feb.)	2003

In addition to the above FDI inflows, as on 25th April, 2008,266 Foreign Institutional Investors (FIIs) are holding 4.9% of the total share capital of Rs. 8245 crore of the NTPC Ltd., the only generating company under Ministry of Power, which came out with Initial Public Officer (IPO).

(c) and (d) Accourding to the existing policy, FDI is permitted in the power sector on the automatic route wherein no prior approval of the Government is required except when the foreign investor has an existing collaboration/joint venture in the same sector. FDI into any sector can be brought in tranches. Therefore, data on FDt inflows and that on FDI app; are not correlated, as is evident from the quantum of FDI approved for the power during the past three financial years are as follows:—

Year	Amount of FDI inflows (Rs. croi
2005-06 (April—March)	157
2006-07 (April—March)	1968
2007-08 (April—Feb.)	2835

<sup>†</sup> Original notice of the question was received in Hindi.